GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

RAJYA SABHA UNSTARRED QUESTION NO. 2683 (TO BE ANSWERED ON 23.03.2023)

RESERVATION IN PROMOTIONS TO OBC EMPLOYEES

2683 SHRI RYAGA KRISHNAIAH:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether Government has any proposal to introduce a bill for reservation in promotions to OBC employees in Central Government;
- (b) the details of the total number of OBC employees in Central Government, Department-wise;
- (c) whether it is a fact that the promotions for OBCs are abysmal in the top posts in various departments;
- (d) whether Government has taken any initiatives to ensure promotions for OBCs across various hierarchies in the Central Government; and
- (e) if so, the details thereof, and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) to (e): In pursuance of the provisions contained in Article 16 (4) of the Constitution and the judgment of the Hon'ble Supreme Court in Indira Sawhney, reservation to OBCs is provided @ 27% in civil posts and services to be filled through direct recruitment on All India Basis by Open Competition. As per the information provided by various Ministries/Departments, including their attached/subordinate offices, the representation of OBCs against the total appointment through direct recruitment is more than 27%.
